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<p>(NOTIFICATION DT. 31.08.2016 OF MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS)</p>	<p>16.05.2018)</p> <p>3. MR. NARENDRA MAAN (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS W.E.F. 03.01.2014)</p> <p>4. MR. AJAY KUMAR GUPTA (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS FROM THE DATE HE TAKES OVER CHARGE OR UNTIL FURTHER ORDERS,WHICHEVER IS EARLIER)</p> <p>-----</p> <p>MR. NIKHIL GOEL, ADVOCATE</p> <p>MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE</p> <p>MR. ANUPAM S. SHARMA, ADVOCATE</p> <p>(ENGAGED AS CBI RETAINER COUNSEL, TO CONDUCT DSPE CASES, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR DISPOSAL OF THE CASES, WHICHEVER IS EARLIER)</p>		
<p>COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH</p> <p>(LETTER DT. 27.06.2016)</p>	<p>MR. JAYESH K. UNNIKRI SHNAN, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA & LEGAL ADVISER</p> <p>-----</p>	<p>CSIR, ANUSANDHAN BHAVAN, 2 RAFI MARG, NEW DELHI -110001</p> <p>-----</p>	

(LETTER DT. 29.06.2016)

(ADVANCE SERVICE OF PETITIONS/ APPEALS ETC. AND NOTICES SHALL BE MADE TO THE CONTROLLER OF ADMINISTRATION (COAs)/ ADMINISTRATIVE OFFICER (AOs), OF THE CONCERNED LABs/INSTTs)

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CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER
CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY, (IGIB), NORTH CAMPUS, MALL ROAD, DELHI 110007

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER
CSIR-NATIONAL INSTITUTE OF SCIENCE COMMUNICATION AND INFORMATION RESOURCES, (NISCAIR) Dr. KS KRISHNAN MARG, NEW DELHI 110012.

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INCOME TAX DEPARTMENT	CENTRALIZED SERVICE FOR ADVANCE COPIES OF PETITIONS/APPEALS FILED IN RESPECT OF: INCOME TAX DEPARTMENT	CHAMBER NOS. 428, 429 HIGH COURT OF DELHI	
<i>DEPARTMENT OF REVENUE</i>	FOR SERVICE OF ADVANCE	NODAL OFFICER:	

<p>INCULDING CBEC MINISTRY OF FINANCE, GOVT. OF INDIA</p>	<p>NOTICES/WRIT PETITIONS/ APPEALS ETC.</p>	<p>CHAMBER NO. 205 LAWYERS' CHAMBER BLOCK-III DELHI HIGH COURT, NEW DELHI-110003</p>	
<p>OFFICE OF THE COMMISSIONER, VALUE ADDED TAX, DEPARTMENT OF TRADE & TAXES, 2ND FLOOR, VYAPAR BHAWAN, NEW DELHI</p> <p>[LETTER DATED 29.06.12]</p>	<p>1. MR. VINEET BHATIA ----- 2. MR. PARDEEP TARA ----- 3. MR. A.K. BABBAR</p>	<p>CHAMBER NO. III A/305 NEW CHAMBER BLOCK-III HIGH COURT OF DELHI, NEW DELHI ----- 15-A/9, GROUND FLOOR, EAST PATEL NAGAR, NEW DELHI-110008 ----- F-51, NARAINA VIHAR, NEW DELHI-110028</p>	<p>PH.:011-46536490, 29241260,9811081159 ----- PH.:011-25883687, 9811051016 ----- PH.: 9811115749</p>
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<p>O/O THE COMMISSIONER OF CUSTOMS, AIR CARGO EXPORT COMMISSIONERATE, NEW CUSTOM HOUSE, IGI AIRPORT, NEW DELHI</p>	<p>1. MR. SATISH KUMAR (SENIOR STANDING COUNSEL) ----- 2. DR. ASHWANI BHARDWAJ (JUNIOR STANDING COUNSEL)</p>	<p>CHAMBER NO. 464, LCB-I, DELHI HIGH COURT, NEW DELHI-110003 ----- CHAMBER NO. 319, SUPREME COURT LAWYERS CHAMBER, SETALVAD BLOCK, B.D. ROAD, NEW DELHI-110095</p>	
<p>O/O THE PRINCIPAL COMMISSIONER OF CUSTOMS, AIR CARGO COMPLEX (IMPORT) NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037</p>	<p>MR. SANJEEV NARULA (NODAL STANDING COUNSEL)</p>	<p>CHAMBER NO. 463, HIGH COURT OF DELHI OFF. ADDRESS: C-633, NEW FRIENDS COLONY, NEW DELHI</p>	<p>PH. 23070376 41823452/43553451 MOB.: 9810274452/ 9871863446</p>

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[CUSTOM, EXCISE & SERVICE TAX] CENTRAL BOARD OF EXCISE & CUSTOMS, DEPARTMENT OF REVENUE, MINISTRY OF FINANCE, GOVERNMENT OF INDIA	MS. SONIA SHARMA (SENIOR STANDING COUNSEL)	CHAMBER NO. 137-A, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003	TEL.:011-23387455 MOB.:9811111993 Email: soniaslaw@hotmail.com
OFFICE OF THE COMMISSIONER, CENTRAL EXCISE, DELHI-I C.R. BUILDING, I.P. ESTATE, NEW DELHI-110009 LETTER DATED: 10.09.2012	<u>PANEL OF SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN	<u>NODAL OFFICER AVAILABLE AT:</u> ROOM No. 137 A, LAWYERS CHAMBER, NEW BLOCK, DELHI HIGH COURT, N.DELHI	

	<p>CHOWDHURY</p> <p>5. MS. SONIA SHARMA</p> <p>6. MR. SYED ZAFAR MOONIS</p> <p><u>PANEL OF JUNIOR STANDING COUNSEL</u></p> <p>1. MS. PRABJYOTI KAUR</p> <p>2. MR. ASHWANI BHARDWAJ</p> <p>3. MR. AMIT ANAND</p> <p>4. MS. GEETANJALI SHARMA</p> <p>5. MS. ANJANA GOSAIN</p>	<p>TO RECEIVE ADVANCE NOTICES/ PETITIONS ETC. ON BEHALF OF CENTRAL EXCISE & SERVICE TAX INCLUDING C.B.E.C.</p>	
<p>O/O THE COMMISSIONER OF CUSTOMS (PREVENTIVE), NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037</p>	<p>MR. KAMAL NIJHAWAN "NODAL SENIOR STANDING COUNSEL"</p>	<p>CHAMBER NO.479, BLOCK-II, DELHI HIGH COURT, NEW DELHI</p>	
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<p>DELHI SIKH GURDWARA MANAGEMENT COMMITTEE (DSGMC) (LETTER DTD. 30.09.2013)</p> <p>----- (LETTER DTD. 27.02.2013)</p>	<p>SERVICE SHALL BE MADE AT THE OFFICE OF "LEGAL CELL", DSGMC, ONLY.</p> <p>----- 1. MR. JASMEET SINGH</p>	<p>ADDRESS: LEGAL CELL, ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ SAHIB, NEW DELHI-110001</p> <p>----- CHAMBER No. 176,</p>	<p>-----</p>

	<p>"NOMINATED COUNSEL"</p> <p>-----</p> <p>2. MS. PRABHSAHAY KAUR "NOMINATED COUNSEL"</p>	<p>LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003</p> <p>-----</p> <p>CHAMBER No. 184, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003</p>	
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LAWYERS CHAMBER No.425 & 426
BLOCK-I,HIGH COURT OF DELHI,
NEW DELHI-110003

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VIDE LETTER DTD. 25.04.14]

2] MR. RAJEEV BANSAL
[SENIOR STANDING COUNSEL;
VIDE LETTER DTD. 25.04.14]

3] MS. ANUSUYA SALWAN

4] MS. SANGEETA CHANDRA

5] MR. ARUN BIRBAL

6] MR. SANJEEV SABHARWAL
"STANDING COUNSEL"
(VIDE LETTER DTD.10.11.15)

1] I-22 (LGF) ,JANGPURA EXTENSION
NEW DELHI-110014
RES. : B-32.SECTOR-14,
NOIDA-201301

2] CHAMBER:D-26/A, JANGPURA
EXTN. , NEW DELHI

3] CHAMBER NO.342,
HIGH COURT OF DELHI
RESI. : 47, PUSA ROAD, NEW DELHI
RES. :16/331-B, KHAJOUR ROAD,
KAROL BAGH, NEW DELHI

4] CHAMBER NO. 173,
NEW CHAMBER'S BLOCK,
DELHI HIGH COURT, NEW DELHI

RESIDENCE: CHAMBER NO.310,
18/12, WEA, PUSA
LANE, KAROL BAGH, NEW DELHI-
110005

5] M-5, II ND FLOOR,
JANGPURA EXTENSION,
NEW DELHI-14

6] LAWYERS CHAMBER No. 311,
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DELHI, NEW DELHI-110003

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	<p>-----</p> <p>7] MR. PAWAN MATHUR [STANDING COUNSEL]</p> <p>(VIDE LETTER DTD.10.07.14)</p> <p>-----</p> <p>8] MR. DHANESH RELAN [STANDING COUNSEL]</p> <p>(VIDE LETTER DTD.10.07.14)</p> <p>-----</p> <p>9) MR. SANJEEV SAGAR [PANEL LAWYER]</p> <p>(VIDE LETTER DT. 21.04.16)</p>	<p>S-432, GREATER KAILASH-I, NEW DELHI-110048</p> <p>-----</p> <p>-----</p> <p>-----</p> <p>-----</p> <p>CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI</p> <p>18, HARGOBIND ENCLAVE, BHARTENDU HARISH CHANDRA MARG, DELHI-110092</p>	<p>E-MAIL: solicitor6@gmail.com</p> <p>-----</p> <p>-----</p> <p>-----</p> <p>-----</p> <p>MOB: 9811016162</p> <p>OFFICE NO. 011- 22377840, 22375422, 47543981</p> <p>E-MAIL: sagarandsagar@live.com, sanjivsagar@gmail.com</p>
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<p>ELECTRICITY REGULATORY COMMISSION</p>	<p>1. MR. SURESH TRIPATHY</p> <p>-----</p>	<p>160, LAWYERS CHAMBERS, DELHI HIGHCOURT,NEW DELHI</p> <p>RES: C-63, SILVER OAK APARTMENTS, PLOT NO,109, I.P. EXTENSION, PATPARGANJ, DELHI-110092</p> <p>-----</p>	<p>PH. 22444301, 22010642 MOBILE; 9810269115</p> <p>-----</p>

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DELHI TRANSPORT CORPORATION
(LETTER DATED 27.07.2006)

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(LETTER DT. 19.08.2015)

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	<p>----- 5. MR. NAUSHAD AHMED KHAN (LETTER DT. 19.08.2015)</p>	<p>----- CHAMBER ADDRESS: 436, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI</p> <p>RESIDENCE/OFFICE ADDRESS: S-513, 2nd FLOOR, SCHOOL BLOCK, SHAKAR PUR-II, MAIN VIKAS MARG, DELHI-92</p>	<p>----- MOB. NO.: 9868111799 PH. NO.: 011-23073821 FAX NO.: 011-42486199</p>
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<p>DELHI NURSING COUNCIL (AN AUTONOMOUS BODY OF GOVT. OF DELHI) AT: AHILYA BAI COLLEGE OF NURSING BUILDING LOK NAYAK HOSPITAL, NEW DELHI-110002</p>	<p>MR. PRAVEEN KHATTAR [w.e.f. 08.01.2010]</p>	<p>164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI</p>	
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DELHI POLLUTION CONTROL COMMITTEE LETTER DTD. 15.05.2012	1. MR. SANJEEV RALLI ----- 2. MR. BIRJA MAHAPATRA	CHAMBER NO. 391 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003 ----- CHAMBER NO. 12 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003	MOB.: 9811087093 ----- MOB.: 9810935526
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<p>(LETTER DT. 25.11.2016)</p>	<p>----- MR. ARUN AGGARWAL</p>	<p>----- 159, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 RESIDENCE: 51, VIGYAN LOK, DELHI-110092 26, TRILOK APARTMENTS, 85, I.P. EXTENSION, DELHI-110092</p>	<p>mlkktax@bol.net.in ----- PH:+91-11- 23383514 (OFF.) 22153988 (RES.) 22242624 MOB.: 9811087995 e-mail: ADVARUN36@GMAIL.COM ADVARUNAGGARWAL@GMAIL.COM</p>
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<p>DIRECTORATE OF REVENUE INTELLIGENCE</p>	<p><u>PANEL OF COUNSELS</u> 1. MR. RAKESH KATYAL SENIOR STANDING COUNSEL ----- 2. MR. VIKAS GARG SENIOR STANDING COUNSEL ----- 3. MR. SANJEEV KUMAR DUBEY SENIOR STANDING COUNSEL ----- 4. MR. VIKAS GAUTAM</p>	<p>R/o A53, ASHOK VIHAR, PHASE-III, DELHI-110052 ----- R/o 173/C-9, SECTOR-7, ROHINI, DELHI-110088 ----- L-1, SOUTH EXTENSION-II, NEW DELHI-110049 OFF.:703, LAWYERS CHAMBER, BLOCK-III, HIGH COURT OF DELHI, NEW DELHI -----</p>	<p>TEL.:27302553, FAX:23933553, MOB.:9810643553 email.:rajeshlawyer@yahoo.co.in ----- TEL.:27049590/91, MOB.:9910425666 email:advocatevikasgarg@yahoo.com ----- TEL.:41644560, MOB.:9810062521 email:sanjeev123dubey@hotmail.com ----- TEL.:23385818,</p>

LETTER DT. 27.07.2016

JUNIOR STANDING COUNSEL	CHAMBER NO. 26-27, PATIALA HOUSE COURT, NEW DELHI	MOB.:9868375074
	RES.: HOUSE NO.52, MANSI VIHAR, SANJAY NAGAR GHAZIABAD, (U.P.)	
<u>PANEL OF COUNSELS FOR HANDLING CASES OF INDIRECT TAXATION:</u>	201, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	TEL.:23387066
1. MR. ADITYA SINGLA SENIOR STANDING COUNSEL		
2. MR. AJIT SHARMA SENIOR STANDING COUNSEL	320, CK DAPHATARY CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI	TEL.:23386175, MOB.:9910940004
3. MR. JUDY JAMES SENIOR STANDING COUNSEL	B-6/7, 2 ND FLOOR, SAFDARJUNG ENCLAVE EXTENSION, NEW DELHI-110029	MOB.:9910101362
4. MR. PRITPAL SINGH NIJJAR SENIOR STANDING COUNSEL	D-247, BASEMENT, DEFENCE COLONY, NEW DELHI	TEL.:41315522, MOB.:9810795280
5. MR. R.N. SINGH SENIOR STANDING COUNSEL	CHAMBER No. 540-541, PATIALA HOUSE COURTS, TILAK MARG, NEW DELHI-110001	TEL.:23386464, MOB.:9868102646
6. MR. R.V. SINHA, SINHA & ASSOCIATES, SENIOR STANDING COUNSEL	CHAMBER No. 405, BLOCK No. III, DELHI HIGH COURT COMPLEX, NEW DELHI-110001	TEL: 23072490 MOB.: 9868230464
7. MR. SATISH AGGARWALA SENIOR STANDING COUNSEL	464, DELHI HIGH COURT, NEW DELHI	TEL.:23385818, MOB.:9899816666
8. MR. VINOD DIWAKAR, SENIOR STANDING COUNSEL	3, BIRBAL ROAD, 2 ND ROAD, JANGPURA EXTENSION, NEW DELHI-	TEL.:43541043, MOB.:99899392122

	<p>----- 1. MR. ABHAYA NATH DAS JUNIOR STANDING COUNSEL -----</p> <p>INTELLIGENCE OFFICER, DRI, HQRS, NEW DELHI HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI (EXCEPT DELHI ZONAL UNIT)</p> <p>SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI, DELHI ZONAL UNIT</p>	<p>110014 ----- 319, SAKET COURT CHAMBERS, NEW DELHI-110016</p> <p>----- INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE (HQRS), 7TH FLOOR, D-BLOCK, I.P. BHAWAN, I.P. ESTATE, NEW DELHI.</p> <p>SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT PARYAVARAN BHAWAN, 6TH FLOOR, CGO COMPLEX, NEW DELHI.</p>	<p>----- TEL.: 0124-4060458, MOB.: 9818918655 -----</p>
DIRECTORATE GENERAL OF FOREIGN TRADE (MINISTRY OF COMMERCE & INDUSTRY)	MR. VINEET MALHOTRA ADVOCATE (SPECIAL COUNSEL FOR EXPORT & IMPORT MATTERS)		
DR. BHIMRAO AMBEDKAR UNIVERSITY, AGRA (FORMERLY AGRA UNIVERSITY, AGRA) [LETTER DATED 29.06.2011]	MS. AMITA GUPTA, ADVOCATE	100, SUKHDEV VIHAR, NEW DELHI-110025	TEL.: 011-26911252, 09810017035, 66861070621
DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD. (DCHFC)	MR. SUNIL SABHARWAL	CHAMBER No. 472, LAWYERS CHAMBERS, HIGH COURT OF DELHI, N. DELHI-110003 RES.:B-101, MANSAROVER GARDEN, NEW DELHI-110015	PHONE: 25195602 (R), 23910585 (O) MOB.: 9810193509
DELHI URBAN SHELTER IMPROVEMENT BOARD, GOVT. OF NCT OF DELHI	MR. PARVINDER CHAUHAN, ADVOCATE	CHAMBER No. 298, NEW LAWYERS CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110001	

(LETTER DT. 29.08.2016)	<p>-----</p> <p>MS. MINI PUSHKARNA, ADVOCATE</p>	<p>-----</p> <p>CHAMBER No. 346-A, BLOCK-1, LAWYERS CHAMBER, DELHI HIGH COURT.</p>	
<p>DELHI WAQF BOARD</p> <p>(EARLIER KNOWN AS DELHI WAKF BOARD)</p>	<p>MR. HASHMAT NABI "ADDITIONAL STANDING COUNSEL"</p> <p>-----</p> <p>MR. SALEEM AHMED, 'STANDING COUNSEL'</p> <p>(LETTER DT. 21.04.2016)</p> <p>-----</p> <p>MR. WAJEEH SHAFIQ</p> <p>'NOMINATED/ADDITIONAL STANDING COUNSEL'</p> <p>(LETTER DT. 25.05.2016)</p> <p>-----</p> <p>MR. ALY MIRZA</p> <p>'NOMINATED/ADDITIONAL STANDING COUNSEL'</p> <p>(LETTER DT. 17.05.2016)</p>	<p>B-1/15, LOWER GROUND FLOOR, HAUZ KHAS, NEW DELHI-110016</p> <p>-----</p> <p>A-15, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013</p> <p>-----</p> <p>FLAT NO. F-3,6/89, MEDIA ENCLAVE, VAISHALI, GHAZIABAD (NCR) - 201012</p> <p>-----</p> <p>G-75, FIRST FLOOR, NIZAMUDDIN (WEST), NEW DELHI-110013</p>	<p>PH. 011-41407822/23 TELE FAX: 011-26561063 MOB: 9810017822</p> <p>-----</p> <p>TEL: OFF.:011-41054182 MOB.:9811079721</p> <p>-----</p> <p>MOB.: 9953756236</p> <p>-----</p> <p>MOB: 9899720944</p>
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DELHI CANTONMENT BOARD (LETTER DATE 08.01.2016)	<p>1. MR. MAHESH SHARMA</p> <p>-----</p> <p>2. MR. RAVI DAHIYA</p>	<p>SEAT NO.6, HALL NO.1, IST FLOOR, LAWYERS CHAMBERS, DWARKA COURTS, NEW DELHI-110075</p> <p>-----</p> <p>LAWYERS CHAMBER NO. 530, FIFTH FLOOR, ROHINI DISTRICT</p>	<p>MOB: 9990814902, 9711431818</p> <p>-----</p> <p>MOB: 9868440926</p>

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DIRECTORATE OF ENFORCEMENT (LETTER DATED 12.02.2016)	MR. AMIT MAHAJAN "CENTRAL GOVERNMENT STANDING COUNSEL"	CHAMBER NO. 461, LAWYERS CHAMBER, DELHI HIGH COURT	MOB: 9811191920
DELHI COMMISSION FOR WOMEN (LETER DATED 16.02.2016)	MS. PRABHSAHAY KAUR	CHAMBER NO. 184, BLOCK-II, DELHI HIGH COURT, NEW DELHI- 110003	
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS GOVT. OF NCT OF DELHI (LETTER DT. 24.06.2016)	MR. PABITRA ROYCHAUDHURI (GOVT. PLEADER/ ADDITIONAL STANDING COUNSEL (CIVIL)) ----- MR. TARUNVIR SINGH KHEHAR (GOVT. PLEADER/ ADDITIONAL STANDING COUNSEL (CIVIL))	B-167, FIRST FLOOR, C.R. PARK, NEW DELHI-110019 ----- A2/113 (BASEMENT), SAFDARJUNG ENCLAVE, NEW DELHI-110029	
DELHI STATE HAJ COMMITTEE (LETTER DATED 07.11.2016)	MR. RAJENDER KR. RAWAT (STANDING COUNSEL)	CHAMBER NO. 326, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.: 9810053768
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	<p>2. MR. AMIT KHEMKA</p> <p>-----</p> <p>3. SH. KESHAV MOHAN</p> <p>-----</p> <p>4. MS. APARNA BHAT</p> <p>-----</p> <p>5. MR. SIBO SANKAR MISHRA</p>	<p>2] 69, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, N. DELHI.110001</p> <p>-----</p> <p>3] E-157, SECTOR-20, NOIDA-201301</p> <p>-----</p> <p>4] 3/14B, L.G.F., JANGPURA, NEW DELHI-110014</p> <p>CHAMBER NO. 206, NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA NEW DELHI-110001</p> <p>-----</p> <p>5] LAWYERS CHAMBER NO. 32 SUPREME COURT OF INDIA NEW DELHI-110001</p>	<p>2] PH.011-23387323 (M) 9811502010</p> <p>-----</p> <p>3] TEL:0120-2528748,2534397 2556293,2556294 FAX: 0120-2554530 MOB: 9818922800 E-mail: k_mohan2371@yahoo.co.in</p> <p>-----</p> <p>4] TEL.91-11-24376447 TELEFAX.91-11-24376446 E-mail: aparna_bhat@vsnl.com</p> <p>-----</p> <p>5] PH:9311122138, 9810122138</p>
<p>EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO), REGIONAL OFFICE: DELHI (NORTH) (FOR THE BLOCK YEAR 2014-16) VIDE LETTER DTD. 21.09.2015</p>	<p>1.MR. R.C. CHAWLA (SENIOR PANEL ADVOCATE)</p> <p>-----</p> <p>2. MR. KESHAV MOHAN</p>	<p>20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>-----</p> <p>CHAMBER NO.408,BLOCK, HIGH COURT OF DELHI</p> <p>OFFICE: D-251, DEFENCE COLONY, NEW DELHI-110024.</p>	<p>TEL.No. 23387261 MOB.: 9810395454 98103954542</p> <p>-----</p> <p>MOB: 9818922800</p>
<p>EMPLOYESS' PROVIDENT FUND</p>	<p>MR. R.C. CHAWLA</p>	<p>20, LAWYERS' CHAMBER,</p>	<p>TEL.No. 23387261</p>

<p>ORGANISATION (EPFO), REGIONAL OFFICE: DELHI (SOUTH)</p> <p>(LETTER DT. 29.08.2016)</p>	<p>"STANDING COUNSEL"</p> <p>-----</p> <p>MR. KESHAV MOHAN, ADVOCATE</p> <p>(EMPANELMENT FOR THE BLOCK YEAR 2016-2018)</p>	<p>HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>-----</p> <p>LOTUS LAW PARTNERS D-251, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB.: 9810395454</p> <p>-----</p> <p>TEL.:011-41686836-37 FAX :011-41686835 E-MAIL: adv.keshav.mohan@gmail.com keshav.mohan@lotuslawpartners.com</p>
<p>EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO) REGIONAL OFFICE: BHAVISHYA NIDHI BHAWAN, SECTOR-15-A, FARIDABAD- 121007 (HARYANA) LETTER DTD. 24.05.2012</p>	<p>MR. R.C. CHAWLA "PANEL ADVOCATE"</p>	<p>6] 20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003</p>	<p>TEL.No. 23387261 MOB.: 9810395454</p>
<p>EMPLOYEE'S STATE INSURANCE CORPORATION LETTER DTD.21.1.08</p> <p>-----</p> <p>LETTER DTD. 20.3.2008</p>	<p>1. MS. REKHA PALLI</p> <p>-----</p> <p>2. MR. K.P. MAVI</p>	<p>1]CHAMBER NO.64, SUPREME COURT OF INDIA NEW DELHI.</p> <p>-----</p> <p>2]321, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003.</p> <p>OFFICE: D-50, F.F., PANDAV NAGAR, DELHI - 110092,</p>	<p>CHAMBER PHONE NO. 23383263 MOBILE: 9810380823</p> <p>-----</p> <p>TEL.NO. 2338 4217</p> <p>TEL.NO. 2248 5717 MOBILE: 9810435717</p>
<p>ENGINEERING PROJECTS (INDIA) LIMITED</p>	<p>1]MR. M.M. PANDE, SENIOR MANAGER {LEGAL} & ADVOCATE</p> <p>-----</p> <p>2] MR. NARENDRA SHARMA, MANAGER (LEGAL)</p>	<p>1]CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003</p> <p>-----</p> <p>2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA</p>	<p>PHONE: 2436 1666 & 2436 2120</p> <p>-----</p> <p>PHONES: 2436 1666 & 2436 2121</p>

		NEW DELHI-110 003	
ELECTION COMMISSION OF INDIA & CENTRAL BOARD OF IRRIGATION AND POWER	WAZIR CHAND CHOPRA & CO. MR. PANKAJ CHOPRA	245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: pankaj_1957@hotmail.com
FOOD CORPORATION OF INDIA [LETTER DTD. 05.01.2015]	1. MR. MANOJ, ADVOCATE 'STANDING COUNSEL' ----- 2. MS. HARVINDER OBEROI 'STANDING COUNSEL'	112, C.K.DAFTARY LAWYERS' CHAMBER BLOCK, SUPREME COURT OF INDIA, TILAK LANE, NEW DELHI-110001 <u>OFF. CUM RES.:</u> 613, SECTOR-29, NOIDA (U.P.) ----- 309, LAWYERS CHAMBERS BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 <u>OFFICE:</u> E-106(G.F.), KALKAJI, NEW DELHI CHAMBER No.277, PATIALA HOUSE COURT, NEW DELHI-110001	PH.:011-2307028 PH.: 0120-4208459 MOB.:9350041255 ----- MOB.: 9213293004 MOB.:9810178825 PH.:011-26228585
FOOD SAFETY & STANDARDS AUTHORITY OF INDIA, MINISTRY OF HEALTH & FAMILY WELFARE	M/s LEGAL AXIS ATTORNEYS & SOLICITORS	C-253, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	PH.: 011-41404040 E-MAIL: legalaxis@legalaxis.net
GAIL (INDIA) LTD. (LETTER RECD. ON 09.08.2016)	1. MR. SANJEEV SAGAR	CHAMBER No. 210, 3 RD BLOCK, 2 ND FLOOR, DELHI HIGH COURT, DELHI OFFICE ADDRESS:-18, HARGOBIND ENCLAVE, BHARTENDU HARISH CHANDRA MARG, DELHI-110092	MOB: 9811016162 9810021846 OFFICE NO. 011- 47543981, 22377840, 22375422 E-MAIL:

			sagarandsagar@live.com , sanjivsagar@gmail.com
	----- 2. MS. POORNIMA MAHESHWARI	----- CHAMBER NO. 205, OLD LAWYERS CHAMBER, DELHI HIGH COURT	-----
GAIL GAS LTD., REGD.OFF.: 16, BHIKAJI CAMA PLACE, R.K. PURAM, NEW DELHI-110066	MS. POORNIMA MAHESHWARI	205, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY DWARKA, SECTOR-16, NEW DELHI-110078	1. G.D. GOEL & CO. ----- 2. M/s SIKRI & COMPANY ----- 3. MS. ANITA SAHANI (LETTER DATED 15.02.16) "ADDITIONAL STANDING COUNSEL"	373, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 80, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001 D-14, SECOND FLOOR, MARG NO. 13, SAKET, NEW DELHI- 110017 ----- 229, LAWYERS CHAMBERS HIGH COURT OF DELHI, NEW DELHI- 110003 OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024 ----- CHAMBER: 363, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI- 110003	PHONE: 23388969 Mob: 9811941888, 9899811102 Email: gopallaw@yahoo.com Ph: 41671137, 26866141 ----- MOB: 9810113256
GANDHI SMRITI AND DARSHAN SAMITI	MR. M. ATYAB SIDIQI	CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II	MOB.: 09871321935

<p>LETTER DTD. 21.05.12</p>		<p>HIGH COURT OF DELHI, NEW DELHI J-122, AFTAB HOUSE, SECTOR-41, NOIDA (U.P.)</p>	<p>PH.:0120 4357204</p>
<p>PANEL OF: GOVT. OF NCT OF DELHI (FOR CIVIL & CRIMINAL CASES)</p>	<p>MR. RAHUL MEHRA [GOVERNMENT PLEADER/ SENIOR STANDING COUNSEL (CIVIL)]</p> <p>MR. RAMAN DUGGAL [GOVERNMENT PLEADER/ STANDING COUNSEL (CIVIL)]</p> <p>MR. RAHUL MEHRA [PUBLIC PROSECUTOR/ STANDING COUNSEL (CRIMINAL)]</p> <p><u>GOVERNMENT PLEADERS/ ADDITIONAL STANDING COUNSELS (CIVIL)</u></p> <ol style="list-style-type: none"> 1. MR. SANJOY GHOSE 2. MR. GAUTAM NARAYAN 3. MR. DEVESH SINGH 4. MR. SATYAKAM 5. MR. PEEYOOSH KALRA 6. MR. ANUJ AGGARWAL 7. MR. NAUSHAD AHMED KHAN 8. MR. SANTOSH KUMAR TRIPATHI 	<p>SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL (CIVIL) IN : <u>LAWYERS CHAMBER NO. 423,</u> DELHI HIGH COURT</p>	

**ADDITIONAL STANDING
COUNSELS (CRIMINAL)**

1. MR. AVNINDER (AVI) SINGH
2. MS. KAMNA VOHRA
3. MR. RAJESH MAHAJAN
4. MR. SANJAY LAO
5. MR. ASHISH AGGARWAL
6. MS. RICHA KAPOOR
7. MR. RANBIR SINGH KUNDU
8. MS. NANDITA RAO

**GOVERNMENT PLEADERS/
PANEL ADVOCATES**

1. MS. AARTI BANSAL
2. MR. AMIT SINGH
3. MR. AMRESH MATHUR
4. MR. ANKUR CHHIBBER
5. MR. ARJUN MITRA
6. MR. ASHWINI GARG
7. MR. AVTAR SINGH BHAMLOT

8. MS. BELA KHATTAR
CHAUHAN
9. MR. D. RAJESHWAR RAO
10. MS. DEEPTAKRITI VERMA
11. MR. DEVENDRA DEDHA
12. MR. DEVVRAT
13. DR. RAKESH GOSAIN
14. MR. GAURAV VERMA
15. MR. GURMAN CHAHAL
16. MR. GURSHARAN SINGH
17. MR. HEM KUMAR
18. MR. IKRANT SHARMA
19. MR. IRAM MAJID
20. MS. ISHA KHANNA
21. MR. JAIVEER
22. MR. JAYENDRA
23. MS. JYOTI TANEJA
24. MR. KHALID ARSHAD
25. MS. KIRAN SINGH
26. MR. KUSH SHARMA
27. MR. MAHABIR SINGH
28. MS. MANIKA TRIPATHI

PANDEY

29. MR. MANMEET SINGH
ARORA
30. MS. MISHA ROHATGI
MOHTA
31. MR. MUKESH KUMAR SINGH
32. MR. NAUNIDH ARORA
33. MR. NAVEEN KUMAR
SHARMA
34. MS. NEELAM SINGH
35. MS. NEHA RASTOGI
36. MS. NIDHI RAMAN
37. MR. PANKAJ SINHA
38. MS. PRABHSAHAY KAUR
39. MR. PRAMOD SEHGAL
40. MR. PUNEET SINGH
41. MR. R.K. ALAGH
42. MR. RAGHAV KUMAR
TIWARI
43. MR. RAGHVENDRA PANDEY
44. MR. RAHUL BAKSHI
45. MR. RAHUL SHARMA
46. MR. RAJ KUMAR SHERAWAT
47. MR. RAJ KUMAR YADAV

48. MR. RAJAT MALHOTRA
49. MR. RAVI CHATURVEDI
50. MR. RISHIKESH KUMAR
51. MS. ROMA BHAGAT
52. MS. SAAHILA LAMBA
53. MR. SACHIN NAHAR
54. MS. SAKSHI POPLI
55. MR. SANGRAM SINGH
56. MR. SANJAY DEWAN
57. MR. SAURABH CHADDA
58. MR. SHAHDAN FARASAT
59. MR. SHARAT KAPOOR
60. MR. SIDDHARTH DUTTA
61. MR. SIDDHARTH SHANKAR
RAY
62. MS. SONAM GUPTA
63. MR. SUMER KUMAR SETHI
64. MR. SUMIT AGARWAL
65. MR. SUMIT KUMAR BATRA
66. MR. SUNIL GOEL
67. MS. SUNITA BANSAL
68. MS. SWATY SINGH MALIK

	<p>69. MS. SWEETY SINGH</p> <p>70. MR. UDIT GUPTA</p> <p>71. MR. UTTAM DUTT</p> <p>72. MR. VARUN NISCHAL</p> <p>73. MR. VIKAS SHOKEEN</p> <p>74. MR. VIKRANT NARAYAN VASUDEVA</p> <p>75. MR. VINOD KUMAR GOYAL</p> <p>76. MR. VIRENDER KUMAR VATS</p> <p>77. MR. VIVEK SINGHAL</p>		
<p>GOVERNMENT OF NCT OF DELHI LAND & BUILDING DEPARTMENT</p> <p>[NOTFN. DTD. 11.03.2016]</p>	<p>1. MS. RACHNA SRIVASTAVA</p> <p>2. MR. ARUN BIRBAL</p> <p>3. MR. PUNEET AGARWAL</p> <p>4. MR. SUDERSHAN JOON</p> <p>5. MS. DEEPIKA</p> <p>6. MS. ABHA MALHOTRA</p> <p>7. MR. SANJAY KUMAR PATHAK</p> <p>8. MR. KAMAL KANT JHA</p> <p>9. MS. MINI PUSHKARNA</p> <p>10.MR. SACHIN NAWANI</p> <p>11.MR. RAJNEESH KUMAR SHARMA</p>		

	<p>12. MS. ASTHA TYAGI</p> <p>13. MS. MONIKA TRIPATHY PANDEY</p> <p>14. MR. SIDDHARTHA PANDA</p> <p>15. MR. BIRAJA KANTA MAHAPATRA</p> <p>16. MR. AKHIL MITTAL</p> <p>17. MS. RUCHIKA RATHI</p> <p>[FOR TWO YEARS]</p>		
GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	M/s R.R. & ASSOCIATES [PANEL LAW FIRM]	CHAMBER: A-3, GATE No. 3 TIS HAZARI COURTS, DELHI-110054 OFFICE: 6-C, DDA FLATS BOULEVARD ROAD, DELHI-110054	MOBILE: 09868206476 TEL.: 011-23989989
GHAZIABAD MUNICIPAL CORPORATION	MR. SATISH KUMAR LAMBA	D-68, SECTOR-30, NOIDA (U.P.)	
GOVERNMENT OF ODISHA, LAW DEPARTMENT (LETTER DATED 26.03.2016) (LETTER DTD. 25.04.2016)	MR. ARUNAV PATNAIK	B-34 (L.G.F.), NIZAMUDDIN EAST, NEW DELHI-110013	OFF. NO.: 011 41826164 MOB. NO.: 9818501344, 9818928917
HOUSING & URBAN DEVELOPMENT CORPORATION {HUDCO}	MR. ASHOK KUMAR SINGH,	40-D, K-BLOCK, SAKET, NEW DELHI-110017	PHONES: 2652 2084 & 2652 1594
HINDUSTAN PETROLEUM CORPORATION LIMITED [LETTER DTD. 17.09.14]	SENIOR MANAGER, LEGAL NORTH ZONE	6 TH FLOOR, NORTH TOWER, SCOPE MINAR, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092	
HIGH COURT OF DELHI NEW DELHI	1. MR. VIRAJ R. DATAR,	1] CHAMBER NO. 412A, BLOCK -III, NEW LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI	1] MOBILE NO. 9811159944

OFF.:43, 1ST FLOOR, HANUMAN
ROAD, CONNAUGHT PLACE, NEW DELHI

2. MR. RAJIV BANSAL

2] CHAMBER NO. 412A, BLOCK - III,
NEW LAWYERS CHAMBER BLOCK,
DELHI HIGH COURT, NEW DELHI

2] MOBILE NO. 9810114141

OFF.: D-26/A, JUNG PURA
EXTENSION, NEW DELHI-110014

3. MR. SYED AHMED SAUD

3] 201, SETALVAD BLOCK, LAWYERS
CHAMBERS, SUPREME COURT OF
INDIA, NEW DELHI - 110001

3] MOBILE NO. 9910013800

4. MR. RAJSHEKHAR RAO

4] Z-24, LOWER GROUND FLOOR,
HAUZ KHAS ENCLAVE,
NEW DELHI - 110016

4] PH: - 9811153933,
40583933, 40593933

5. MR. JAYANT MEHTA

5] A-338, LGF, DEFENCE COLONY,
NEW DELHI - 110024

5] PH: - 41401500,
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6. MS. REKHA PALLI

6] 477, NEW LAWYER'S CHAMBER,
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NEW DELHI - 110001

6] PH: 9810012120,
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64, LAWYERS CHAMBER, SUPREME
COURT, NEW DELHI - 110001

7. MR. SANJOY GHOSE

7] A-187, DEFENCE COLONY
(BASEMENT),
NEW DELHI - 110024

7] PH: - 981118889,
24338889

8. MS. ANU BAGAI

8] 327, LAWYERS CHAMBERS,
DELHI HIGH COURT,
NEW DELHI - 110003

8] PH: - 9810096764,
23388736

OFF.: B3/1B, LGF, SAFDARJUNG
ENCLAVE, NEW DELHI - 110029

9. MR. SIDDHARTH AGGARWAL

9] B-18, LOWER GROUND FLOOR,
NIZAMUDDIN EAST,
NEW DELHI - 110013

9] PH: - 41825572,
46622116

HARDAYAL MUNICIPAL PUBLIC LIBRARY	MR. SUDHIR GUPTA	CHAMBER NO. 486, EASTERN WING, DISTRICT COURT, TIS HAZARI DELHI-110054	PH.23922210,9313885241
HAJ COMMITTEE OF INDIA	MR. KHALID ARSHAD, ADVOCATE	K-36, MASJID KHALILULLAH, FLAT NO. 3A, 3RD FLOOR, BATLA HOUSE, JAMIA NAGAR, OKHLA, DELHI-110025	MOB.:9891378719 email: khalidarshad1@gmail.com
HEADQUARTERS DELHI AREA REGIMENTAL & OTHER AFFILIATED INSTITUTES [LETTER DTD. 24.09.2016] <u>DETAILS ARE AS UNDER:</u> 1.ARMYPUBLIC SCHOOL (APS) , DHAULA KUAN 2.ARMYPUBLIC SCHOOL (APS) , DELHI CANTT. 3.DELHI AREA PRIMARY SCHOOL (DAPS) , DELHI CANTT 4.TAURUS DELHI AREA PRIMARY SCHOOL (TDAPS) , DELHI CANTT 5.ARMYPUBLIC COLLEGE OF MEDICAL SCIENCES (ACMS) ,DELHI CANTT 6.ARMYPUBLIC INSTITUTE OF EDUCATION (AIE) , GREATER NOIDA 7.ARMYPUBLIC INSTITUTE OF MANAGEMENT TRAINING (AIMT) , GREATER NOIDA 8.ARMYPUBLIC ENVIRONMENTAL PARK AND TRAINING AREA (AEPTA) , DELHI CANTT 9.TAURUS CSD CANTEEN, DELHI CANTT 10.TAURUS OFFICERS' HOSTEL (TOH) ,DELHI CANTT 11.TAURUS ARMY BOYS HOSTEL	1. COL.R. BALASUBRAMANIAM, VSM (RETD.) (STANDING COUNSEL W.E.F. 01.10.2016) ----- 2.MR. ANKUR CHHIBBER (STANDING COUNSEL W.E.F. 01.10.2016)	116, LAWYERS CHAMBERS, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001 ----- OFFICE AT: B-5/95, SAFDARJUNG ENCLAVE, NEW DELHI-110029	

<p>(TABH), DELHI CANTT 12. ALBERT EKKA INSTITUTE (AEI), DELHI CANTT 13. AWWA ASHA SCHOOL, DELHI CANTT 14. TAURUS OFFICERS' INSTITUTE (TOI), DELHI CANTT 15. EX SERVICEMEN CSD CANTEEN, NOIDA 16. AASTHA COUNSELLING CENTRE & SUJOK HEALING CENTRE AT ARJAN VIHAR, DELHI CANTT. 17. TAURUS SPORTS COMPLEX (HARBHAKSH STADIUM), DELHI CANTT 18. DELHI AREA OFFICERS' MESS</p>			
<p>HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY, SRINAGAR (GARHWAL), UTTARANCHAL-246174</p>	<p>M/S LEGALERIA LAW OFFICES THROUGH ITS MANAGING PARTNER MR. ASHISH KUMAR PANDEY</p>	<p>OFFICE ADDRESS: LEGALERIA LAW OFFICES 905, VIJAYA BUILDING, BARAKHAMBHA ROAD, NEW DELHI- 110001 CHAMBER ADDRESS: 60, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI- 110201</p>	<p>TEL: 011-23384004 MOBILE: +91 9873890442</p>
<p><u>INSURANCE COMPANIES</u> i) TATA AIG GENERAL INSURANCE CO. LTD</p>	<p>1. MS. ANJALI BANSAL ----- 2. MR. SAMEER NANDWANI, ADVOCATE NANDWANI & ASSOCIATES</p>	<p>26, NAVJIVAN VIHAR, NEW DELHI-110017 ----- CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI, NEW DELHI-110003 OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14</p>	<p>MOB. 9911555337 ----- PH.: 23381874 Ph.: 24318802/43575496 MOB: 9810528802</p>

ii) RELIANCE INSURANCE CO. LTD GENERAL	MR. SAMEER NANDWANI	CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI & D-28, JANGPURA EXTENSION NEW DELHI-110014	PH. 011-24323282-84 MOB.9810528802
iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011	MS. RAMEEZA HAKEEM	12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1	PH. 011-44299900 FAX- 011-44299988 email: rameeza@lawassociates.in
iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.	1. MS.SHANTHA DEVI RAMAN ----- 2. MR. PANKAJ SETH	360,SECTOR-15A NOIDA-201301 ----- OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	PH.0120-2513038 MOB. 9868101409 E-MAIL. rsramanr@yahoo.com ----- EMAIL: pankajseth74@sify.com TELEFAX : 91-11- 26259116 MOBILE : 9811213768 RES. : 26273418,40533693
v) CHOLAMANDALAM INSURANCE CO. LTD. & ICICI LOMBARD INSURANCE CO. LTD.	GENERAL MS. SUMAN BAGGA	220,LAWYERS CHAMBER,BLOCK-I DELHI HIGH COURT NEW DELHI & C-54,GROUND FLOOR MALVIYA NAGAR NEW DELHI	MOB.9810167439
vi) NATIONAL INSURANCE CO. LTD. [FOR DELHI REGIONAL OFFICE- I,II & II]	MR. PANKAJ SETH "NOMINATED COUNSEL"	CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF.: P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002	MOB: NO. 9811213768 E-Mail: pankajseth74@sify.com

vii) ORIENTAL INSURANCE CO. LTD.	<p>1. MR. VISHNU MEHRA</p> <p>-----</p> <p>2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)</p>	<p>246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI</p> <p>OFFICE: C-3/166, SECTOR:36, NOIDA-201303</p> <p>-----</p> <p>OFFICE: D-85, PREET VIHAR, DELHI-110092</p> <p>CHAMBER: NO. 322, PATIALA HOUSE COURTS, NEW DELHI-110001</p>	<p>FAX : 95120-2576125 & 95120-25770599</p> <p>-----</p> <p>PH: 011-32082849 MOB: 9871980203, 9810081811</p>
viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	
ix) UNITED INDIA INSURANCE CO. LTD.	MR. K.L. NANDWANI	D-2/28, JANGPURA EXTENSION, NEW DELHI-110014.	MOBILE: 9810069851/9810528802
x] NEW INDIA ASSURANCE CO. LTD.	<p>M/S CHANDRA & CHANDRA</p> <p>-----</p> <p>MR. KANWAL CHAUDHARY</p> <p>-----</p> <p>MR. PANKAJ SETH, ADVOCATE</p>	<p>222, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI-110 003</p> <p>-----</p> <p>OFF.ADD.:EA-413, MAYA ENCLAVE, NEW DELHI-110064.</p> <p>-----</p> <p>OFF.: P-20, SOUTH EXTENSION PART-II, NEW DELHI-110049 : 3017, NEEL KANTH, SIR SYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002 : CHAMBER NO. 222, CIVIL SIDE, TIS HAZARI COURT, DELHI-110054</p>	<p>-----</p> <p>PHONE: 25132963 MOB:- 9810050567 email:- kanwalchaudhary@indiatimes.com kanwalchaudhary@gmail.com</p> <p>-----</p> <p>PHONE: OFF. 26259116, RES. 26273418, 40533693, TELEFAX: 91-11-26259116 EMAIL: pankajseth74@sify.com</p>

	----- M/s SARIN & SARIN CO. ADVOCATES & SOLICITORS) [PANEL COUNSEL/FIRM]	----- 131, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001	----- PH.: 9910160045
xi] SHRIRAM GENERAL INSURANCE COMPANY LTD.	MR. PANKAJ SETH	OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: pankajseth74@sify.com TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.: 26273418, 40533693
xii] BHARTI AXA GENERAL INSURANCE COMPANY LTD.	MR. PANKAJ SETH	OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: pankajseth74@sify.com TELEFAX : 91-11- 26259116 MOBILE : 9811213768 RES.: 26273418, 40533693 111111
xiii] FUTURE GENERALI INDIA INSURANCE CO. LTD. LETTER DATED 19.07.2012	MS. SHANTHA DEVI RAMAN	360, SECTOR-15A, NOIDA-201301 (U.P.)	PH.: 09868101409
xiv] HDFC ERGO GENERAL INSURANCE COMPANY LIMITED.	MR. K.L. NANDWANI	CHAMBER NO. 405, BLOCK-III, HIGH COURT OF DELHI, SHER SHAH MARG, NEW DELHI. G-30, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	PH: +91-11-23381874 PH: 011-24318802, PH: +91-11-43575496 MOB: 09810069851 Email: apexlaw@hotmail.com
XV] L&T GENERAL INSURANCE CO	MR. RAJEEV M ROY		

LTD. LETTER RECEIVED ON 16.12.2015			
NATIONAL INSTITUTE OF FASHION TECHNOLOGY [NIFT]	MR. KRISHNA BHUSHAN UPADHYAY (K.B.UPADHYAY) ----- MR. SWETANK SHANTANU & MR. PRATAP SHANKAR [EMPANELLED-LEGAL RETAINER wef 14.10.2013] [AUTHORISED TO ACCEPT NOTICES & SERVICE]	CHAMBER: 323, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001 RESIDENCE: H-22, III FLOOR, GARHWALI MOHALLA LAXMI NAGAR, DELHI-110092 ----- 'LEGAL CONSULTUS', 444, LOWER GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI-110014	PH:23070061 (CHAMBER) PH: 65476220 (RES) MOB:09810655095 E-mail: krishnab_upadhyay@yahoo .co.in -----
NATIONAL COUNCIL FOR TEACHER EDUCATION	M/S SIKRI & CO.ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH, NEW DELHI-110 065	
	MR. ARJUN HARKAULI, "STANDING COUNSEL"	CHAMBER NO. 273, LAWYERS CHAMBER, OLD BLOCK, DELHI HIGH COURT.	MOB: 09818072418
	MS. MONIKA ARORA "STANDING COUNSEL"		
(LETTER DATED 16.11.2016)	-----	-----	-----

	MR. RAGHVENDER PANDEY "ADDITIONAL STANDING COUNSEL"		
INDIAN OIL CORPORATION (CORPORATE OFFICE) , REFINERIES & PIPELINES DIVISIONS ----- INDIAN OIL CORPORATION LTD. {MARKETING DIVISION}	M/S KAURA & CO. ----- MR. M.M. KALRA ----- JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES	CHAMBER 345, DELHI HIGH COURT, NEW DELHI I-H, FIRST FLOOR, VANDANA BLDG., TOLSTOY MARG, CONNAUGHT PLACE, NEW DELHI ----- B-124, MANU APARTMENTS, LAWYERS COOPERATIVE GROUP HOUSING SOCIETY 6, MAYUR VIHAR, PHASE-I DELHI ----- CHAMBER NO. 143, DELHI HIGH COURT, DELHI CHAMBER NO. 488 (CIVIL SIDE) , TIS HAZARI COURT, DELHI RES.-CUM-OFF: "NAWAL KUNJ", HOUSE NO. 132, SECTOR 15-A, NOIDA-201301	PHONE: 2338 1487 PHONE: 2332 7461, 2335 5412, 2331 1692 ----- PHONE 55265342 (O) , 22754791 (R) MOBILE: 9810135477, EMAIL: manmohankalra@hotmail.com ----- PHONE: 23386433 PHONE: 23991607 PHONE: 95120-2511628, 95120-2512158, TELEFAX: 95120-2513216 E-mail: rajat132noida@yahoo.co.in jagatarora@airtelbroadband.in
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	----- M/S BHASIN & CO. -----	----- 10TH FLOOR, 10, HAILEY ROAD, N. DELHI 110001 -----	VINAY SHAILENDRA, ADVOCATE) ----- PH. 23315024,23322601,23326 968 -----
	M/S NATH & ASSOC.	238/1 KAILASH HILLS	PH. 26911129,26835929
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INDIA TRADE PROMOTION COUNCIL	M/S SIKRI & CO.	229, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	
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ICICI BANK [LETTER DTD.26.06.2014]	MR. PUNIT K. BHALLA [NOMINATED COUNSEL]	C-154, CL JOSEPH BLOCK, TIS HAZARI COURT, DELHI-110054 <u>OFFICE ADDRESS:</u> BHALLA & BHALLA (LAW OFFICES), G.F.-1, GOPALA TOWER, 25, RAJENDRA PLACE, NEW DELHI-110008	
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INCOME TAX DEPARTMENT (LETTER DATED 19.01.2016) (LETTER DATED 31.03.2016 REG. ALLOCATION OF WORK W.E.F 31.03.16)	1. MR. DILEEP SHIVPURI SENIOR STANDING COUNSEL (JR. STANDING COUNSEL ATTACHED - MR. SANJAY KUMAR, MOB.: 9871645985) -----	B-5/79, 2 nd FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029 -----	MOBILE: 9001004111 EMAIL: dilipshivpuri@gmail.com -----

(LETTER DT. 02.06.2016)

2. MR. RAHUL CHAUDHARY (JR. STANDING COUNSEL ATTACHED - MR. RAGHVENDRA KISHORE SINGH, MOB.: 9717572557)	5, SIRI FORT ROAD, LOWER GROUND FLOOR, DELHI-110049	MOBILE: 9810567864 EMAIL: rahulchaudhary_rc@yahoo.com
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----- 6. MR. ZOHEB HOSSAIN SENIOR STANDING COUNSEL (JR. STANDING COUNSEL ATTACHED - MR. DEEPAK ANAND, MOB.: 9910039942)	----- S-484, GREATER KAILASH-1, 2 ND FF, NEW DELHI-48	----- MOBILE: 9650003560 EMAIL: hossainzoheb@gmail.com
----- 7. MR. RAHUL KAUSHIK SENIOR STANDING COUNSEL (JR. STANDING COUNSEL	----- 51, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI- 110001	----- MOBILE: 9818791820 EMAIL: Rahul2681@gmail.com

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IRCON INTERNATIONAL LIMITED (LETTER DTD. 17.11.2015)	MS. LEENA TUTEJA	<p>265, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003</p> <p>OFFICE: C-8, JUNG PURA EXTENSION NEW DELHI</p>	<p>PH: 23386638</p> <p>PH: 24318516, 24318517, 24318518 MOB: 9810049061, 9868524879</p>
IDBI BANK (LETTER DTD. 17.05.2016)	M/S KESAR DASS B. & ASSOCIATES, CORPORATE & COMMERCIAL LAWYERS	15, BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI- 110014	<p>PH:011-24319971-72</p> <p>EMAIL: sanjay.bhatt@kesardass.org abhishek.anand@kesardass.org</p>
THE INSTITUE OF COMPANY SECRETARIES OF INDIA (LETTER DT. 30.09.2016)	MR. R.D. MAKHEEJA, ADVOCATE	<p>CHAMBER No. 383, BLOCK II, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE-CUM-RESIDENCE: B-41, NEW KRISHNA PARK, NEAR JANAKPURI (WEST) METRO STATION, NEW DELHI-110018</p>	<p>TEL.No.: 931227305</p> <p>e-MAIL: rdmakheeja@gmail.com</p> <p>TEL.No.: 9811095295</p>
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JAMIA MILLIA ISLAMIA UNIVERSITY [LETTER DTD. 04.09.2015]	DR. AMIT GEORGE ----- MS. ZEBHA KHAIK (LETTER DTD. 21.04.2016)	CHAMBER NO. 316, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI T-15, GREEN PARK EXTENSION, NEW DELHI-110016 ALSO AT: CHAMBER OF LEGAL ADVISOR, LEGAL & ORDINANCE CELL, OFFICE OF THE REGISTRAR, ADMINISTRATIVE BLOCK, JAMIA MILLIA ISLAMIA, JAMIA NAGAR, NEW DELHI-110025 ----- CHAMBER NO. 604, BLOCK NO. 3, DELHI HIGH COURT, NEW DELHI. RESIDENCE-CUM-OFFICE ADDRESS: 27, POCKET - 1, JASOLA VIHAR, NEW DELHI	MOBILE: +91-9910524364 TEL: 011-417546995 011-26177424 ----- MOBILE: +91-9810602612 E-MAIL : zkadvocate@gmail.com
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JOINT ENTRANCE EXAMINATION (ADVANCED) 2016 INDIAN INSTITUTE OF	MR. ARJUN MITRA	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.: 9810412737 E-MAIL:

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KENDRIYA VIDYALAYA SANGATHAN (14.9.2006)	<p>MR. S. RAJAPPA, ADVOCATE "SENIOR STANDING COUNSEL"</p> <p>(SOLELY AUTHORISED TO ACCEPT ADVANCE NOTICE/DASTI NOTICE AND OTHER NOTICES VIDE LETTER DATED 27.07.2016)</p> <p>-----</p> <p>MR. R.N. SINGH, ADVOCATE</p> <p>'EMPANELLED STANDING COUNSEL'</p> <p>-----</p> <p>MS. ANJANI AIYAGARI ADVOCATE</p> <p>-----</p> <p>MR. K.M. SINGH</p> <p>'EMPANELLED STANDING COUNSEL'</p> <p>-----</p> <p>MR. ANIL NAG 'SENIOR COUNSEL'</p> <p>-----</p> <p>MRS. RASHMI BANSAL 'SENIOR COUNSEL'</p> <p>-----</p> <p>MR. ASHOK KUMAR SHARMA 'COUNSEL'</p>	<p>CHAMBER-91, LAWYERS CHAMBERS (A.K. SEN BLOCK), SUPREME COURT OF INDIA, NEW DELHI - 110 001</p> <p>RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096</p> <p>-----</p> <p>540-541, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001</p> <p>-----</p> <p>64, NEHRU APARTMENTS, KALKAJI, OUTER RING ROAD, NEW DELHI-110019</p> <p>-----</p> <p>G-8, GALI No. 20, RAJAPURI, UTTAM NAGAR, NEW DELHI</p> <p>-----</p> <p>A-64, SECTOR-39, NOIDA U.P., PIN-201303</p> <p>-----</p> <p>O-3/2, SECTOR-13, R.K. PURAM, DELHI-110066</p> <p>-----</p> <p>CHAMBER NO. K-159, TIS HAZARI COURTS, DELHI-110054</p>	<p>MOBILE: 9810063946 TELE-FAX: 22620344 e-mail: rajappa1960@yahoo.com advocaterajappa@gmail.com</p> <p>-----</p> <p>-----</p> <p>-----</p> <p>-----</p> <p>-----</p> <p>-----</p> <p>-----</p> <p>-----</p>
LETTER DATED 31.05.2016			

<p>SHRI LAL BAHADUR SHASTRI RASHTRIYA SANSKRIT VIDYAPEETHA</p>	<p>1. MR. SHIBASHISH MISHRA (ADVOCATE- ON-RECORD) (SUPREME COURT OF INDIA)</p> <p>-----</p> <p>2. M/S G.D. GOEL & CO. ADVOCATES</p>	<p>E-83, GREATER KAILASH-II, N. DELHI-110048</p> <p>-----</p> <p>CHAMBER No. 227, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 <u>RES.:</u> D-14, MARG NO.13 SAKET, NEW DELHI-17</p>	<p>MOB.9560193341 email.smisra65@hotmail.com</p> <p>-----</p> <p>PHONE: 2338 9831 MOBILE: 9811316846</p>
<p>LOK SABHA SECRETARIAT</p>	<p>MS. MANINDER ACHARYA</p> <p>MR. SACHIN CHOPRA</p> <p>MS. ANUPAM SANGHI</p> <p>MR. VIVEK SAHARYA</p>	<p>NO. 154, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110003</p>	
<p>LAND ACQUISITION, LAND & BUILDING DEPARTMENT, GOVT. OF NCT OF DELHI</p>	<p>MR. YEESHU JAIN, ADVOCATE "STANDING COUNSEL"</p> <p>[TERM EXTENDED FOR ONE YEAR WEF 01.10.2014]</p>	<p>380, LAWYERS CHAMBERS, BLOCK-III, DELHI HIGH COURT, NEW DELHI -110003</p>	<p>MOB.: 9811394417</p>
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	----- MR. AKSHAY CHANDRA (LETTER DT. 19.04.2016) [PANEL VALID TILL 31.10.2017]	A-230, FIRST FLOOR, DEFENCE COLONY, NEW DELHI CHAMBER NO. 246A, BLOCK-I, HIGH COURT OF DELHI, NEW DELHI	----- TEL: 011-41036821/22/23 MOB: 9910401230
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MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION) [21.11.2006]	MR. PREMASHIS CHOUDHURY [PANEL ADVOCATE] "CENTRAL GOVT. PLEADER"	OFFICE: 395 LAWYER'S CHAMBER, DELHI HIGH COURT BLOCK - II, NEW DELHI RES: W86/18A, ANUPAM GARDEN P.O. IGNOU, SAINIK FARMS, NEW DELHI - 110068	
	----- MR. ARPIT SHUKLA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	J-150, SECTOR 41, NOIDA, UP- 201301	MOB: 9871431988
	----- MR. AJAY GOYAL [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	D-91, KAMLA NAGAR, DELHI-110007	MOB: 9717701768
	----- MR. VIVEK GUPTA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	CU-161, VISHAKHA ENCLAVE, PITAMPURA, DELHI - 110034	MOB: 9810033139 9910033139
	----- MS. ANJU GUPTA [SENIOR PANEL COUNSEL]	DU-33, PITAMPURA (NEAR INCOME TAX COLONY), DELHI-110034	MOB: 9654169406
LETTER/ORDER DT. 04.05.2016			

(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. NIKHIL GOEL
[GOVT. PLEADER/PANEL
COUNSEL]

(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. ANIL DABAS
[GOVT. PLEADER/PANEL
COUNSEL]

(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. ASHWANI KUMAR CHOUDHARY
[GOVT. PLEADER/PANEL
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(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. MAHENDRA BHARDWAJ
[GOVT. PLEADER/PANEL
COUNSEL]

(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
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(LETTER DT. 01.06.2016)	MR. S.D. WINDLESH [SENIOR PANEL COUNSEL] (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT) ----- MR. GAURANG KANTH (CENTRAL GOVT. STANDING COUNSEL)	C 4/155 (IST FLOOR), YAMUNA VIHAR, DELHI-110053 ----- A-9, NIZAMUDDIN EAST, NEW DELHI-13	MOB.: 9811169203 ----- PH.: 011-24359593/94/97 EMAIL: gaurang@kanthcorp.com
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	<p>-----</p> <p>4. MS.MINI PUSHKARNA</p>	<p>F-254, VIKAS PURI, NEW DELHI 110018 CHAMBER NO. 346-A, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-03</p>	<p>PH. 91-11-28534497, TELE: 23388843 TELE: 9868620151 TELEFAX: 91-11-23386355 MOBILE: 9810674872 E-MAIL: pushkarnas@vsnl.com, pushlaw@yahoo.co.in</p>
<p>-----</p> <p>22.08.06</p>	<p>5. MR. AJAY ARORA</p>	<p>-----</p> <p>CHAMBER/ OFFICES: 430-31, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI. CHAMBER NO. 328, WESTERN WING, TIS HAZARI COURTS, DELHI</p> <p>RESIDENCE: 236-E, MIG FLATS, RAJOURI GARDEN, NEW DELHI-110027</p>	<p>TELE: 9811160827 (M) E.MAIL: www.ajay_arora124@yahoo.co.in PHONE:23388843 PHONE:26964610</p>
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	<p>-----</p> <p>7. MR. GAURANG KANTH</p>	<p>CHAMBER NO. 431, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI. OFFICE ADDRESS: A-9, NIZAMUDDIN EAST, NEW DELHI-110013</p>	<p>(91)11-24359593, 24359594/24359597 FAX: (91)11-41825223</p>
	<p>1. M/S SIKRI AND COMPANY</p>	<p>CHAMBER NO.229, LAWYERS CHAMBERS, DELHI HIGH COURT. NEW DELHI-110 003</p>	<p>PH. 23388777 FAX: 23385559</p>

	2. MR DINESH AGNANI	265, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI.	PH.23386838, 24318516,24318517 FAX: 24318521
MEDICAL COUNCIL OF INDIA	MR. AMIT KUMAR	INDUS LAW ASSOCIATES B-45/47, SHIV MAHAL BULDG. NEAR PVR PLAZA CINEMA, CONNAUGHT PLACE,N.DELHI-110001	PH.9312267089, 011-23752788, 43582788, FAX 011-23752789 e.mail- induslawassociates@gmail.com
	M/S EDULAW, ADVOCATES & SOLICITORS,	E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	PHONE NOS.011-46010609, 40544979 MOBILE NO. 9999012345
MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	
MINISTRY OF INFORMATION AND BROADCASTING (FM CELL) (LETTER DT. 28.04.2016)	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE FORWARDED TO THE MINISTRY FOR ENTRUSTING TO MR. RAJEEV SHARMA	
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING) (NOTIFICATION DT. 16.06.2016)	MR. NIKHIL GOEL, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) MR. ANUPAM S. SHARMA, ADVOCATE (SPECIAL PUBLIC PROSECUTOR)	FOR PROSECUTION OF CASES INSTITUTED BY DELHI SPECIAL POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER .	

<p>MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE & CUSTOMS (LEGAL CELL)</p> <p>(LETTER DT. 09.06.2016) PANEL OF COUNSELS FOR HANDLING LITIGATION OF INDIRECT TAXES TILL 08.06.2019)</p>	<p><u>SENIOR STANDING COUNSELS</u></p> <p>1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH 3. MR. AMIT BANSAL 4. MR. SANJEEV NARULA</p> <p><u>JUNIOR STANDING COUNSELS</u></p> <p>1. MR. SAMEER JAIN 2. MS. K. ENATOLI SEMA 3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA</p>		
<p>NATIONAL COUNCIL FOR EDUCATIONAL RESEARCH AND TRAINING</p>	<p>MR. R.K. SINGH</p>	<p>51-B, FRIENDS COLONY EAST NEW DELHI 110065</p>	
<p>NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD</p>	<p>MR. G.B. TULSIANI</p>	<p>468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI</p>	<p>(TEL: 23070230, 23384307)</p>
<p>NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES LTD. (INDIA)</p>	<p>1. MR. JOG SINGH, SR. NOMINATED COUNSEL</p>	<p>BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001</p>	<p>(TEL: 2338 3298)</p>
	<p>2. MR. BALWINDER SINGH JUNIOR NOMINATED COUNSEL</p>	<p>----- RES: A-25, KRIPAL APARTMENT I.P. EXTENSION, PATPARGANJ NEW DELHI-110 092</p>	<p>(TEL: 2272 6285) (CELL: 9810000762 AND 20052624)</p>
	<p>3. MISS RAVI BIRBAL</p>	<p>313, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI</p>	<p>CELL PHONE: 9818024661</p>
	<p>4. MR. NAUSHAD AHMAD KHAN</p>	<p>----- S-513, SECOND FLOOR, SCHOOL BLOCK MAIN VIKAS MARG, SHAKARPUR-II, DELHI - 110092.</p>	<p>TELE-FAX: 011-42486199 MOB; 9868111799.</p>
<p>NATIONAL INTERNET EXCHANGE OF INDIA</p>	<p>MR. TAPAN CHOUDHARY</p>	<p>NIXI 121-123, ANSAL TOWER,</p>	<p>E-MAIL:</p>

[17.7.2006]		38, NEHRU PLACE, NEW DELHI-19	paralegal.tapan@nixi.in Telefax:+91-11-41674312 Mob: +91-9911089164
NATIONAL INSTITUTE OF OPEN SCHOOLING (FORMERLY NATIONAL OPEN SCHOOL)	MR S. RAJAPPA, ADVOCATE	CHAMBER 94, LAWYERS CHAMBERS SUPREME COURT OF INDIANEW DELHI-110 001	TEL : 2261 5878 MOBILE : 9810063946
NATIONAL CONSUMER CO-OP. CONSUMERS' FEDERATION OF INDIA LTD.	MR. J.P. SENGH	421, LAWYERS CHAMBERS, HIGH COURT OF DELHI NEW DELHI-110 003	PHONE: 2338 7169
NATIONAL COUNCIL FOR TEACHER EDUCATION [NCTE] [LETTER DTD.18.07.14]	NOTICES, PETITIONS, ETC SHALL BE SERVED TO: MR. B.P. PANDEY UNDER SECRETARY (LEGAL) OF NCTE (HQ), BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002		
NATIONAL COUNCIL FOR TEACHER EDUCATION	M/S SIKRI & CO. ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH NEW DELHI-110 065	
NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI)	1. M/s M.V. KINI & CO. ADVOCATES & SOLICITORS	KINI HOUSE, 6/39, JANGPURA-B, NEW DELHI - 110014	PH.24371038/39/40 Fax 24379484
	2. M/s RAJANI SINGHANIA & PARTNERS LETTER DATED 07.10.2015	RS&P HOUSE, P-24, GREEN PARK EXTN., NEAR JAIN SCHOOL, NEW DELHI - 110016 105, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD,	PH: 011-47471414, 47471415

		NEW DELHI -110003	
NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY SECTOR 6, DISTRICT GAUTAM BUDH NAGAR	1. MR. ASHOK KUMAR SINGH	40-D, K BLOCK, SAKET NEW DELHI-110017 BAR ROOM NO.18, HIGH COURT BUILDING CHAMBER NO.272, WESTERN WING, TIS HAZARI, DELHI-110054	TEL: 2652 2084; 2652 1594 (TEL: 2338 6824) (TEL: 2392 8699)
	2. MR. SHADMAN ALI	B-212, PANCHACHULI APARTMENTS PLOT NO. E-14, SECTOR-61 NOIDA-201301, (U.P.)	PH.: 0120-6480907, 4215527 MOB.: 9818536438 email: shadmanali@hotmail.com
NATHPA JHAKRI POWER CORPN LIMITED (NOW KNOWN AS SATLUJ JAL VIDYUT NIGAM LIMITED)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110 019	PH. 2628 9977 FAX: 2628 9978 MOB.: 9810073095
NATIONAL PRODUCTIVITY COUNCIL	MR. ASHOK KUMAR SINGH	40-D, K. BLOCK, SAKET, NEW DELHI-110 017	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535
NETAJI SUBHAS INSTT.OF TECHNOLOGY	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 OFFICEC: A-33 (LOWER GROUND FLOOR), DEFENCE COLONY, NEW DELHI	PH. 23384517,23382820 PH. 51012214,51048401 MOBILE : 9810134741
NAVODAYA VIDYALA SAMITI INDIRA GANDHI STADIUM INDRA PRASTHA ESTATE	MR. S. RAJAPPA	94, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110 001	TELE-FAX: 2261 5878 E-MAIL: rajappa_s@hotmail.com

NEW DELHI-110 001		RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	
NATRIP IMPLEMENTATION SOCIETY (NATIS)	SH. ATUL SHARMA	CHAMBER 207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI LINK LEGAL, E-2, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.	91(011) 46511000 9811055984 FAX: 91(011) 46511099
NATIONAL BOOK TRUST	SH. BALDEV KRISHNA SATIJA	88, LAWYERS CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	PH : 9810347884
NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011- 26929794 e-mail: indranilghosh@iglegalfirm.com
NATIONAL BAL BHAWAN	MR. S. RAJAPPA	91, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001 OFF. CUM RES.: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR, PHASE-III, DELHI-110096	MOB.: 9810063946
NATIONAL BOARD OF ACCREDITATION	MR. AMITESH KUMAR "STANDING COUNSEL"	20-A, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001 RESIDENCE: 199, SEEMANT VIHAR, KAUSHAMBI, GHAZIABAD-201010 (U.P.)	TEL.:011-23386914, 23385275 MOB.: 9811034115; FAX: 011-23385245 TEL.:0120-4901439

NATIONAL FEDERATION OF URBAN COOPERATIVE BANKS AND CREDIT SOCIETIES LTD. (NAFCUB)	MR. S. RAJAPPA, ADVOCATE SENIOR STANDING COUNSEL	91, LAWYERS' CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	MOB.: +919810063946 RES: 011-22620344 e-mail: advocaterajappa@gmail.com
NATIONAL CAPITAL REGION PLANNING BOARD	MR. GAURAV MOHAN LIBERHAN	C-567, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	
NATIONAL UNIVERSITY OF EDUCATIONAL PLANNING AND ADMINISTRATION	MR. AMITESH KUMAR	20-A, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI -110001	TEL:011-23381727,011-23385275, 011-23386914 MB: 09811034115 FAX : 011-23385245
NATIONAL BOARD OF EXAMINATIONS [LETTER DTD. 28.03.2014]	DR. RAKESH GOSAIN, ADVOCATE 'STANDING COUNSEL'	C/o NBE, MEDICAL ENCLAVE, ANSARI NAGAR, NEW DELHI-110029	MOB.: 9810393161
NATIONAL LAW UNIVERSITY, DELHI	MR. S.D. SHARMA, ADVOCATE	CHAMBER No.397, LAWYERS' CHAMBER BLOCK-II DELHI HIGH COURT, NEW DELHI	MOB.: 9711198801 E- MAIL: surendradutt Sharma@rediffmail.com
NEW DELHI MUNICIPAL COUNCIL (NDMC) [LETTER DTD. 30.09.2014]	M/s ANIL GROVER & ASSOC.	298, LAWYERS' CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003 <u>OFFICE:</u> A-222, NEW FRIENDS COLONY, NEW DELHI-110025	PH.: 23387921 EMAIL: groveradvocate@rediffmail.com PH.: 40507217-18
NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS (GOI)	MR. SYED ABDUL HASEEB 'STANDING COUNSEL'	229, M.C.SETALVAD CHAMBERS BLOCK, SUPREME COURT OF INDIA, NEW DELHI	

<p>NATIONAL COUNCIL FOR HOTEL MANAGEMENT AND CATERING TECHNOLOGY</p>	<p>MR. SARFARAZ KHAN 'STANDING COUNSEL' [LETTER DTD.21.10.2014]</p>	<p>214, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-3 <u>OFF.:</u> B-21/1, F.F., LANE No.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025</p>	<p>PH.:011-23384153 PH.:011-29945916 MOB.:9899140169 EMAIL:sarfarazadv@yahoo .co.in</p>
<p>NOIDA SPECIAL ECONOMIC ZONE</p>	<p>M/S RAD & PARTNERS (MR. DEEPAK JAIN-PARTNER) 'NOMINATED COUNSEL'</p>	<p>C-623, NEW FRIENDS COLONY, NEW DELHI-110025.</p>	<p>TEL NO. +91(11)47280000 CELL NO.+91 3310115111, +91 9910505313</p>
<p>NARCOTICS CONTROL BUREAU DELHI ZONAL UNIT (LETTER DT. 24.02.2016)</p>	<p>MR. SUBHASH BANSAL</p>	<p>CHAMBER: CH.No. 303, I.C. BLOCK-III, DELHI HIGH COURT, NEW DELHI OFF.: N-20, F.F., JANGPURA EXTN. NEW DELHI-110014</p>	<p>TEL.No.(CHAMBER): 011- 23387139 TEL.No.(OFFICE): 011- 24313040 MOB.No. 9810015886 EMAIL: bansal_subhash@yahoo.co m</p>
<p>ORIENTAL BANK OF COMMERCE</p>	<p>1. MR. SAKET SIKRI [LETTER DTD. 09.09.14]</p>	<p>CHAMBER No.229, HIGH COURT OF DELHI, NEW DELHI</p>	<p>PH.:011-41733070, 41033072/73, 011-23385559 MOB.:9811133233</p>
	<p>2. MS. KITTOO BAJAJ</p>	<p>CHAMBER NO. 227, DELHI HIGH COURT,NEW DELHI OFF.: B-1, PALIKA PARKING EXTN., EURO CHAMBERS PVT. LTD.,</p>	<p>TEL. NO. 55444127, MOBILE NO. 9891671638, 92121370941 TEL. NO. 23386433</p>

		CONNAUGHT PLACE, NEW DELHI.	
	3. M/S. JAGAT ARORA & ASSOCIATES	CHAMBER NO. 143, DELHI HIGH COURT, NEW DELHI FF: HOUSE NO. 132 SECTOR 15-A, NOIDA	TEL.NO.95120-2511628, 95120-2512158 E-MAIL: rajat132noida@yahoo.co.in
	4. MR. S.K. SHARMA (LETTER DT.27.03.2015)	CHAMBER NO. 511, PATIALA HOUSE COURTS, NEW DELHI-110001. OFF.: A-12,LGF,LAJPAT NAGAR-III, NEW DELHI-110024	PH. 41041413,41041412 MOB.: 9871588055 FAX: 41041414 email: sksadvocate@yahoo.co.in
	5. MR. VIVEK JAIN	127, LAWYERS CHAMBERS, SUPREME COURT, NEW DELHI-110001	PHONE NO. 011-23947100, 011-22231600, MOB: 9811426480 Email: vj_sc@yahoo.com
OIL & NATURAL GAS CORPN.LTD.	KOURA & CO. BARRISTER & ADV.	CHAMBER NO.345 DELHI HIGH COURT FLAT NO.236-239 (SECOND FLOOR) TRIBHUVAN COMPLEX,ISHWAR NAGAR MATHURA ROAD, N.DELHI 110 065	TEL. 23381487 MOB.: 9810037778, 9810854873 TEL. 26322240-44 E-MAIL :kouraco@vsnl.net MOB. 981003778, 9810854873
ORGANISING ® COMMONWEALTH GAMES 2010 DELHI	MR. SUSHIL DUTT SALWAN	OFF:FLAT NO.1, 47 PUSA ROAD NEW DELHI-110005 CHAMBER: 226,LAWYERS CHAMBER,	PH: 25784776 FAX: 25821248 PH: 23387445

		DELHI HIGH COURT, NEW DELHI-03 RES: 47 PUSA ROAD, FIRST FLOOR NEW DELHI-110005	MOB: 9811044412 E-mail: ssalwan@lawyer.com sushil.salwan@gmail.com
PAKISTAN INTERNATIONAL AIRLINES (PIA)	M/S H.L. KUMAR & ASSOC.	36, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI 150, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI, 87, LAWYERS CHAMBERS 2 nd FLOOR, TEHSIL BUILDING TIS HAZARI A-43 LAJPAT NAGAR-2 NEW DELHI-110024	PH: 23387756 PH. 29836404-5, FAX. 29847174-5 e-mail : hkumar@vsnl.com
PRASAR BHARTI, AIR & DOORDARSHAN	MR. RAJEEV SHARMA	OFF.: 35, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI RES: M-11, GREATER KAILASH-I, NEW DELHI-110 048	(TEL: 2646 7030, 2642 0235) FAX: 51632662 E-MAIL: rajeevsharmalegal@hotmail.com
PUNJAB & SIND BANK	MS. SURUCHI AGGARWAL [17.7.2006] MR. RAJAT ARORA, ADVOCATE M/S JAGAT ARORA & ASSOCIATES (SOLICITORS & ADVOCATES) MS. KITTOO BAJAJ STANDING COUNSEL (SERVICE MATTERS)	RESIDENCE: C-61, JANGPURA EXTN., NEW DELHI- 100014 OFFICE: CHAMBER NO. 347 DELHI HIGH COURT ----- CHAMBER NO. 143, DELHI HIGH COURT, SHERSHAH MARG, NEW DELHI RESI: "NAWAL KUNJ", H.NO. 132, SECTOR: 15-A, NOIDA-201301 ----- OFF.: B-35, JANGPURA EXTENSION NEW DELHI	PH: 2429849, 24326630 MOBILE: 9312040620 9312631490 MOBILE : 9810176964 RESI.: 0120-2511628, 2512158 TEL.: 9891671638, 9212798015 EMAIL:

		RES.: A-18, BRIJ VIHAR, SURYA NAGAR, GHAZIABAD (U.P.)	kittubajaj@yahoo.com
PUNJAB NATIONAL BANK	MR. JAGDEEP KISHORE NOMINATED COUNSEL	331, LAWYERS CHAMBER, HIGH COURT, NEW DELHI-3 TIMINGS 10.00 AM TO 7.30 PM	(O) 2338 5296, 2338 8115 ® 2398 0895 MOBILE: 98100 56313
	MR. VIVEK JAIN NOMINATED COUNSEL	430, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI	TEL. 011-23947100, 22231600 MOB.: 9811426480 EMAIL: vj_sc@yahoo.com
PUNJAB WAKF BOARD	MR. KESHAV KAUSHIK	150-151, ANSAL CHAMBERS-II, 6, BHIKAJI CAMA PLACE, NEW DELHI-110 066	2619 2806 & 2865 8357 FAX: 865 8357 RES: 91-6345320 e-mail: keshavkaushik@mantraonline.com
THE PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P. LTD. (PICUP) (Owned by Govt. of Uttar Pradesh) 'PICUP BHAWAN', GOMTI NAGAR, LUCKNOW-226010 (U.P.)	MR. PRASHANTO CHANDRA SEN, ADVOCATE 'STANDING COUNSEL'		
RAJYA SABHA SECRETARIAT	1. MR. J.P. SENGH	421, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110 003 80, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-1	PHONE: 2338 7169 PHONE 2338 8969 Email: gopallaw@yahoo.com
	2. MS. ZUBEDA BEGUM 'NOMINATED COUNSEL' [TERM EXTENDED FOR THREE YEARS WEF 15.09.2015]	----- CHAMBER: 421, LAWYERS' CHAMBERS, HIGH COURT OF DELHI, NEW DELHI RES.-CUM-OFFICE: B4/3171, VASANT KUNJ, NEW DELHI	TEL./MOB.NO. 23387169 9868119078 26891971

RAIL VIKAS NIGAM LTD. (RVNL)	MR. ANIL SETH	C-451, CHITTRANJAN PARK, NEW DELHI-110019	Tel.No.26278822, 26274477 Mobile No. 9810073095
RAILWAYS	1. MR. R.N. SINGH ----- 2.MR. JITENDRA KUMAR SINGH	CHAMBER NO. 540-541 PATIALA HOUSE COURT, NEW DELHI-110001 ----- 401, GAUR GANGA-I, (IN FORNT OF VAISHALI METRO STATION), SECTOR-4, VAISHALI (NCR) DISTT. GHAZIABAD U.P.-201012.	Tel: 23386464, Mob. 9868102646 Telefax: 23386565 E-mail: singhadvocate@hotmail.com ----- MOB: 9810260368 EMAIL: jksingh93@gmail.com
FOR "RAILWAYS" 'SPECIAL COUNSEL'	MR. RAJINDER NISCHAL	<u>CHAMBER:</u> 3. 198, PATIALA HOUSE COURTS NEW DELHI-110001 2. Y-4, CIVIL SIDE TIS HAZARI DELHI-110054 <u>OFFICE:</u> G-81, BALI NAGAR, NEW DELHI-110015	<u>TELEFAX:</u> 23384876,9811255339 MOB:9811363511, 981156362 <u>TELEFAX:</u> 25430733 PH. 65100965
RAIL LAND DEVELOPMENT AUTHORITY	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011-26929794 e-mail: indranilghosh@iglegalfirm.com
RASHTRIYA SANSKRIT SANSTHAN (UNDER MINISTRY OF HUMAN RESOURCE & DEVELOPMENT)	DAYAL & CO.	145, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	
RURUL ELECTRIFICATION CORORATION LTD.	MS. RAAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(PH.23387977,23384715) FAX: 011-22 44 3600

<p> BITES LTD. </p>	<p> MR. G.S. CHATURVEDI "NOMINATED COUNSEL" </p>	<p> OFF: CHAMBER NO. 408, PATIALA HOUSE, NEW DELHI RES: J-2/31, DLF PHASE-2, GURGAON, HARYANA </p>	<p> PH: 0124-4052623 MOB: 9811092221 </p>
<p> RESERVE BANK OF INDIA </p>	<p> MR. H.S. PARIHAR, </p>	<p> MAILING ADDRESS: 1, JEEVAN DEEP BUILDING (ANNEXE) PARLIAMENT STREET, NEW DELHI-1 </p>	<p> TEL.: 011-23747441/ 23747500 FAX: 011-23747441 E-MAIL: hamelparihar@rediffmail.com </p>
<p> SALES TAX DEPARTMENT, NCT OF DELHI (SALES TAX MATTERS) </p>	<p> 1. MR. H.C. BHATIA <hr/> 2. RAJ K. BATRA, ADVOCATE </p>	<p> 1] 210, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 CHAMBER NO.210, LAWYERS CHAMBER, DELHI HIGH COURT </p>	<p> TEL: 2338 1677 : 2307 0040 [R] 2714 1734 & 2745 0086 CELL: 98100 82677 ----- </p>
<p> STEEL AUTHORITY OF INDIA LTD. </p>	<p> 1. SHRI ALAKH KUMAR <hr/> 2. MR. SHARAT KAPOOR </p>	<p> CHAMBER NO.367, LAWYER'S CHAMBER DELHI HIGH COURT, NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE NEW DELHI- 110 016 CHAMBER NO. 367, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI OFF: A-324, SECTOR-9, NOIDA (U.P.) </p>	<p> PH.23387072 TELE.9811063763 PH. 26564516,26511625 MOB.:9811051218 </p>
<p> STATE OF ASSAM </p>	<p> CORPORATE LAW GROUP </p>	<p> 1106-1107, 11TH FLOOR, KAILASH BUILDING, 26, KASTURBA GANDHI MARG, NEW DELHI 110001 </p>	<p> PHONES: 91-11-337 7713, 2335 7718, 2335 7726 FAX: 91-11-335 7721 e-mail: info@clgindia.com </p>

SYNDICATE BANK	M/S SUDEER ASSOCIATES	B-32, NEW RAJENDER NAGAR, NEW DELHI-110060.	PHONE: 28745769, 42411932, MOBILE: 98101 74873, 98181 04300
STATE BANK OF INDIA	1. M/S R.P. KAPUR & CO.	CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI CHAMBER NO. 2, SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI OFF.: C-52, 2 ND FLOOR, NITI BAGH, NEW DELHI- 110049	MOBILE: 9716076533, T/F- 011 23073360 email: rajivrpklaw@ymail.com , rajiv@rpklaw.com T- 011 23388443, T/F- 011 23383541 T- 011 41740234/ 465251160 T/F 26561400
	2. MR. S.L. GUPTA, ADVOCATE M/S S.L. GUPTA & PARTNERS, LAW FIRM	CHAMBER NO. 412, LAWYERS'S CHAMBER, DELHI HIGH COURT COMPLEX, NEW DELHI-110003 B-3, SOUTH EXTENSION PART-II NEW DELHI-110049	
	3. MR. ANIL KUMAR SANGAL	226, LAWYERS NEW CHAMBERS, SETELVAD BLOCK,SUPREME COURT OF INDIA,BHAGWAN DASS ROAD, NEW DELHI.	PH. (CHAMBER) : 011- 23387741 (RESIDENCE) : 011- 22723498 011-22723982 MOBILE: 09811144919 e-mail: aksangal51@gmail.com
	4. MR.PARDAMAN SINGH BATRA	12, CENTRAL LANE, BENGALI MARKET,	PHONE: 9013285719

	[LETTER DTD. 20.03.14]	CONNAUGHT PLACE, NEW DELHI	
STATE BANK OF BIKANER & JAIPUR [LETTER DTD.09.07.14]	1. MR. RAJEEV AGARWAL [NOMINATED COUNSEL]	LAWYERS' CHAMBERS, Y-57 & 58, CIVIL WING, TIS HAZARI COURTS, DELHI-110054	TEL.: 011-23946629(O) EMAIL: lawyersinc@rediffmail.com
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(LETTER DATED 13.12.2007)	----- (2) SHRI VIKAS MEHTA, ADVOCATE	110001 ----- CHAMBER NO. 59 SUPREME COURT LAWYERS CHAMBER NEW DELHI- 110001	
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